

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**(Legal Division)**

**Weekly Hearing Schedule for the month of OCTOBER, 2013**  
**(28.10.2013 to 1.11.2013)**

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
31.10.2013 Thursday At 10:30 A.M.	1.	171/SM/2013	Suo-Motu	Default in payment of Unscheduled Interchanges (UI) charges for the energy drawn in excess of the drawn schedule by Uttar Pradesh Power Corporation Limited.
	2.	143/MP/2013	TPDDL	Payment of UI payable from the Northern Region Unscheduled Interchange Pool Account Fund.
	3.	11/RP/2013	NTPC	Review of order dated 28.05.2013 pertaining to tariff for Talcher Super Thermal Power Station, stage-II.
	4.	29/TDL/2013	JIPL	Application for grant of Licence for Inter-State Trading in Electricity to Jai International private Limited.
	5.	91/MP/2013	CSPDCL	Petition under section 79(1)(c)(k) read with Section 29(5) and section 142 of the Electricity Act, 2003.
1.11.2013 Friday At 10:30 A.M.	1.	159/MP/2012 with I.A. No. 35/2013	CGPL	Petition for statutory framework governing procurement of power through competitive bidding. ( <i>I. A. has been filed by Shri Puspendra Surana</i> )

Sd/-  
(T.D. PANT)  
Deputy Chief (Legal)  
30.10.2013